

পঞ্জীভুক্ত নম্বৰ - ৭৬৮/৯৭

Registered No. 768/97



# THE ASSAM GAZETTE

অসাধাৰণ

EXTRAORDINARY

প্ৰাপ্ত কৰ্তৃত্বৰ দ্বাৰা প্ৰকাশিত

PUBLISHED BY THE AUTHORITY

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No. 358 Dispur, Friday, 3rd August, 2012, 12th Sravana, 1934 (S.E.)

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GOVERNMENT OF ASSAM  
ORDERS BY THE GOVERNOR  
LEGISLATIVE DEPARTMENT :: LEGISLATIVE BRANCH

## NOTIFICATION

The 3rd August, 2012

No. LGL.33/2012/49. – The following Act of the Assam Legislative Assembly which received the assent of the Governor is hereby published for general information.

ASSAM ACT NO. XVIII OF 2012  
(Received the assent of the Governor on 1st August, 2012)

THE ASSAM APPROPRIATION (NO.III) ACT, 2012

AN

ACT

to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of the State of Assam for the services of the financial year, 2012-2013.

Be it enacted by the Assam Legislative Assembly in the Sixty-third Year of the Republic of India as follows:-

Short title

1. This Act may be called the Assam Appropriation (No.III) Act, 2012.

Withdrawal of  
Rs. 2249,87,91,000 from and  
out of the Consolidated Fund  
of the State of Assam for the  
financial year, 2012-2013

2. From and out of the Consolidated Fund of the State of Assam there may be paid and applied sums not exceeding those specified in column (3) of the Schedule amounting in the aggregate to the sum of Two thousand Two hundred Forty-Nine crore Eighty-Seven lakh Ninety-One thousand rupees towards defraying the several charges which will come in course of payment during the financial year 2012-2013 in respect of the services specified in column (2) of the Schedule:

Appropriation

3. The sums authorised to be withdrawn from and out of the Consolidated Fund of the State of Assam by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the said year ending on the Thirty-first day of March, 2013.

THE SCHEDULE  
(See Sections 2 and 3)

[1] Grant No./ Appropriation	[2] Services and purposes	[3] Sums not exceeding			
		Voted by the Assembly	Charged on the Consolidated Fund	Total	
		Rs.	Rs.	Rs.	
1	State Legislature	Revenue	19,01,000	---	19,01,000
		Capital	1,000	---	1,000
2	Council of Ministers	Revenue	61,12,000	---	61,12,000
3	Administration of Justice	Revenue	72,99,000	---	72,99,000
5	Sales Tax and other Taxes	Revenue	6,36,000	---	6,36,000
6	Land Revenue & Land Ceiling	Revenue	59,21,000	---	59,21,000
9	Transport Services	Revenue	5,43,20,000	---	5,43,20,000

[1] Grant No./ Appro- priation	[2] Services and purposes	[3] Sums not exceeding		
		Voted by the Assembly	Charged on the Consolidated Fund	Total
		Rs.	Rs.	Rs.
10	Other Fiscal Services Revenue	65,000	—	65,000
	Public Service Commission Revenue	—	2,40,00,000	2,40,00,000
11	Secretariat & Attached Offices Revenue	6,01,40,000	8,000	6,01,48,000
13	Treasury & Accounts Admn. Revenue	1,73,71,000	—	1,73,71,000
14	Police Revenue	20,08,74,000	—	20,08,74,000
16	Stationery and Printing Revenue	5,00,000	—	5,00,000
17	Administrative and Functional Buildings Capital	19,20,00,000	—	19,20,00,000
18	Fire Services Revenue	5,27,53,000	—	5,27,53,000
19	Vigilance Commission & Others Revenue	1,00,000	—	1,00,000
23	Pension & Other Retirement Benefits Revenue	90,00,00,000	—	90,00,00,000
26	Education (Higher ) Revenue	13,22,000	—	13,22,000
28	State Archives Revenue	28,28,000	—	28,28,000
29	Medical & Public Health Revenue	30,32,29,000	—	30,32,29,000
33	Residential Buildings Capital	1,00,00,000	—	1,00,00,000
34	Urban Development (MAD) Capital	36,61,000	—	36,61,000
35	Information and Publicity Revenue	51,61,000	—	51,61,000
36	Labour & Employment Revenue	4,19,46,000	—	4,19,46,000
37	Food Storage, Warehousing and Civil Supplies Revenue	1,77,97,000	—	1,77,97,000
	Capital	70,48,000	—	70,48,000
38	Welfare of SC/ ST & Other Backward Classes etc. Revenue	8,54,05,000	—	8,54,05,000
41	Natural Calamities Revenue	277,29,42,000	—	277,29,42,000
42	Social Services Revenue	6,00,000	—	6,00,000
44	North Eastern Council Schemes Revenue	1,00,00,000	—	1,00,00,000
	Capital	366,87,44,000	—	366,87,44,000
48	Agriculture Revenue	105,67,00,000	—	105,67,00,000
49	Irrigation Revenue	—	1,48,000	1,48,000
	Capital	228,10,56,000	—	228,10,56,000
50	Other Special Areas Programmes Revenue	45,00,000	—	45,00,000
51	Soil and Water Conservation Revenue	11,94,000	—	11,94,000
52	Animal Husbandry Revenue	8,27,35,000	—	8,27,35,000

Grant No./ Appropriation	Services and purposes	Sums not exceeding		
		Voted by the Assembly	Charged on the Consolidated Fund	Total
		Rs.	Rs.	Rs.
	Revenue	12,88,20,000	—	12,88,20,000
54 Fisheries	Revenue	17,32,61,000	78,000	17,33,39,000
59 Handloom, Textile & Sericulture	Capital	40,00,000	—	40,00,000
60 Cottage Industries	Capital	665,36,20,000	—	665,36,20,000
63 Water Resources	Revenue	5,40,90,000	1,24,000	5,42,14,000
64 Roads and Bridges	Capital	89,50,00,000	—	89,50,00,000
	Revenue	2,43,40,000	—	2,43,40,000
70 Hill Areas	Revenue	2,88,43,000	—	2,88,43,000
71 Education (Elementary, Secondary etc.)	Revenue	28,50,00,000	—	28,50,00,000
73 Urban Development (GDD)	Revenue	2,76,50,000	—	2,76,50,000
74 Sports and Youth Welfare	Revenue	2,12,50,000	—	2,12,50,000
76 Hill Areas (Karbi Anglong Autonomous Council)	Revenue	41,76,19,000	—	41,76,19,000
	Capital	21,03,45,000	—	21,03,45,000
77 Hill Areas (North Cachar Hill Autonomous Council)	Revenue	4,67,34,000	—	4,67,34,000
78 Department of WPT & BC (Bodoland Territorial Council)	Capital	164,70,00,000	—	164,70,00,000
	Revenue	698,43,39,000	2,43,58,000	698,86,97,000
<b>Total</b>	Capital	1599,00,94,000	—	1599,00,94,000
<b>Grand Total</b>		2247,44,33,000	2,43,58,000	2249,87,91,000

MOHD. A. HAQUE,  
Secretary to the Govt. of Assam,  
Legislative Department, Dispur.